

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 01.10.2022 TO 07.10.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	16/04/2022	Interlocutory Application (I.B.C)	710102030122022	COMPANY PETITION IB (IBC)/922(PB)2018	K.G. SOMANI LIQUIDATOR VS ASHOK MAHINDRU	Application under any other provisions- IBC,Sec 60(5),Sec 66(1)	6/10/2022	150-153,156,234-296,315-316,331-360 not clear page need to upload clear pdf section wrong according your pdf	Prashant Kashyap
2	19/08/2022	Interlocutory Application (I.B.C)	710102067032022	COMPANY PETITION IB (IBC)/300(PB)2020	VINOD KUMAR AND ANR VS SARE GURUGRAM PVT LTD	Sec 60(5),Rule 11 of NCLT, 2016	6/10/2022	please pervious document Pg-42 not clear	SURENDER
3	26/08/2022	Company Appeal (IBC)	710102069662022		ATHENA INDIA HITECH COMPONENTS PRIVATE LIMITED VS MR. VIKAS GARG LIQUIDATOR OF M/S. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	3/10/2022	main case not link	Joshua Samuel/ Christopher
4	29/08/2022	Company Appeal (IBC)	710102070212022	COMPANY PETITION IB (IBC)/900(ND)2020	JAIN STEEL THROUGH ITS PROPRIETOR RAM GOPAL JAIN VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	3/10/2022	proof of service affidavit back dated,	PUNEET AHUJA
5	7/9/2022	Interlocutory Application (I.B.C)	710102073102022	COMPANY PETITION IB (IBC)/877(ND)2018	RAJNEESH SINGHVI VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	4/10/2022	CASE TYPE WRONG SECTION WRONF ACCORDING YOUR PDF	Amol
6	21/09/2022	Interlocutory Application (I.B.C)	710102077262022	COMPANY PETITION IB (IBC)/822(ND)2021	VIVEK SHARMA RESOLUTION PROFESSIONAL VS RDEVIS ENGINEERS PVT. LTD.	Sec 60(5)	4/10/2022	,77 PAGE NOT CLEAR	Vivek Sharma
7	22/09/2022	Interlocutory Application (I.B.C)	710102077552022	COMPANY PETITION IB (IBC)/564(ND)2022	SHAKTI EQUIPMENTS PRIVATE LIMITED VS DEEPALI DESIGNS AND EXHIBITS PRIVATELIMITED	Sec 60(5)	6/10/2022	section not mention in index and Section Wrong According your Index	Nithish Bangera

8	1/10/2022	Interlocutory Application (I.B.C)	710102080812022	COMPANY PETITION IB (IBC)/635(PB)2021	MR. GAURAV MISRA VS DEEPALI DESIGNS AND EXHIBITS PRIVATE LIMITED	Application under any other provisions- IBC	3/10/2022	incomplete document	SAIKRISHNA ASSOCIATES
9	30/09/2022	Interlocutory Application (I.B.C)	710102080392022	COMPANY PETITION IB (IBC)/48(PB)2020	VINOD KUMAR DHAND & ORS VS CS VEKAS KUMAR GARG	Sec 60(5)	3/10/2022	61-64,70-73, not clear page and section wrong	Ravindra Singh
10	30/09/2022	Interlocutory Application (I.B.C)	710102080272022	COMPANY PETITION IB (IBC)/673(PB)2018	RELIGARE FINVEST LIMITED VS MODLAND WEARS PRIVATE LIMITED	Sec 60(5)	3/10/2022	MEMO OF PARTIES	Archana Lakhotia
11	30/09/2022	Interlocutory Application (I.B.C)	710102080192022	COMPANY PETITION IB (IBC)/668(PB)2018	RELIGARE FINVEST LIMITED VS TORUS BUILDING PRIVATE LIMITED	Sec 60(5)	3/10/2022	MEMO OF PARTIES	Archana Lakhotia
12	30/09/2022	Interlocutory Application (I.B.C)	710102080332022		SURENDRA SINGH VS ANIL TAYAL RESOLUTIONAL PRROFESSIONAL M/S AVJ DEVELOPERS (INDIA) PRIVATE LTD.	Rule 11 of NCLT, 2016	3/10/2022	main case not link and section wrong	NIKITA C JAIN
13	30/09/2022	Interlocutory Application (I.B.C)	710102080222022	COMPANY PETITION IB (IBC)/676(PB)2018	RELIGARE FINVEST LIMITED VS STAR ARTWORKS PRIVATE LIMITED	Sec 60(5)	3/10/2022	memo party missing	Archana Lakhotia
14	30/09/2022	Interlocutory Application (I.B.C)	710102080242022	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS STAR ARTWORKS PRIVATE LIMITED	Application under any other provisions- IBC	3/10/2022	volume wise index missing vol 1 vol2	VEENU DRALL
15	30/09/2022	Interlocutory Application (I.B.C)	710102080282022	COMPANY PETITION IB (IBC)/674(PB)2018	RELIGARE FINVEST LIMITED VS ZOLTON PROPERTIES PRIVATE LIMITED	Sec 60(5)	3/10/2022	memo party missing	Archana Lakhotia
16	30/09/2022	Interlocutory Application (I.B.C)	710102080262022	COMPANY PETITION IB (IBC)/672(PB)2018	RELIGARE FINVEST LIMITED VS FERN HEALTHCARE PRIVATE LIMITED	Sec 60(5)	3/10/2022	memo party missing	Archana Lakhotia
17	30/09/2022	Interlocutory Application (I.B.C)	710102080322022	COMPANY PETITION IB (IBC)/2130(ND)2019	MANJU AGGARWAL VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	3/10/2022	page number missing after 19 page and true copy sign missing and 21 not clear page and sign missing application page	Puja Jakhar

18	9/9/2022	Company Appeal (IBC)	710102073882022	COMPANY PETITION IB (IBC)/73(PB)2017	EMPLOYEE PROVIDENT FUND ORGANIZATION VS VIJENDER SHARMA	Section 42 - Submitted by Government Body	3/10/2022	main sec company appeal ibc under sec 42, and other sec under read with tag in index and page 2, page:195-204 missed, vakalatnama missed, brief of synopsis and list of dates and events missed, etc	Kaushik Kumar Dey
19	12/9/2022	Company Appeal (IBC)	710102074412022	COMPANY PETITION IB (IBC)/486(ND)2020	RUPESH KUMAR VS ASHOK ARORA	Sec 42	3/10/2022	brief of synopsis missed,	PARMOD
20	30/09/2022	Interlocutory Application (I.B.C)	710102080252022	COMPANY PETITION IB (IBC)/678(PB)2018	RELIGARE FINVEST LIMITED VS ROSESTAR MARKETING PRIVATE LIMITED	Sec 60(5)	3/10/2022	memo party missing	Archana Lakhotia
21	30/09/2022	Interlocutory Application (I.B.C)	710102080202022	COMPANY PETITION IB (IBC)/02(PB)2017	RC INFO SYSTEM PVT. LTD. VS VIKRAM BAJAJ	Application under any other provisions- IBC	3/10/2022	20-24,44-50,not clear page and sign missing in application page and true copy sign missing in annexure page	ISWAR
22	30/09/2022	Interlocutory Application (I.B.C)	710102080312022	COMPANY PETITION IB (IBC)/680(PB)2018	RELIGARE FINVEST LIMITED VS ANNIES APPAREL PRIVATE LIMITED	Sec 60(5)	3/10/2022	memo party missing	Archana Lakhotia
23	30/09/2022	Interlocutory Application (I.B.C)	710102080232022	COMPANY PETITION IB (IBC)/670(PB)2018	RELIGARE FINVEST LIMITED VS TRIPOLI INVESTMENT & TRADING CO.	Sec 60(5)	3/10/2022	memo party missing	Archana Lakhotia
24	30/09/2022	Interlocutory Application (I.B.C)	710102080302022	COMPANY PETITION IB (IBC)/679(PB)2018	RELIGARE FINVEST LIMITED VS VOLGA MANAGEMENT AND CONSULTANCY PRIVATE LIMITED	Sec 60(5)	3/10/2022	memo party missing	Archana Lakhotia
25	30/09/2022	Interlocutory Application (I.B.C)	710102080462022	COMPANY PETITION IB (IBC)/1177(PB)2018	RELIGARE FINVEST LIMITED VS DEVERA DEVELOPERS PVT. LTD.	Sec 60(5)	3/10/2022	memo party missing	Archana Lakhotia
26	29/09/2022	Company Appeal (IBC)	710102079882022	COMPANY PETITION IB (IBC)/323(ND)2019	RELIABLE TRAVELS AND CARGO PRIVATE LIMITED VS VIKRAM BAJAJ	Sec 42	3/10/2022	3rs court fee missed on vakalatnama, page:49, 85-131, 135, 137, 139, 142, 144,- 145, not clear, etc	RISHI SOOD

27	30/09/2022	Interlocutory Application (I.B.C)	710102080212022	COMPANY PETITION IB (IBC)/669(PB)2018	RELIGARE FINVEST LIMITED VS PLATINUM INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	3/10/2022	memo party missing	Archana Lakhotia
28	1/10/2022	Interlocutory Application (I.B.C)	710102080782022	COMPANY PETITION IB (IBC)/440(ND)2021	360 REALTORS LLP VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)	3/10/2022	164-190, not clear page and index missing in vol2	Vaibhav
29	1/10/2022	Interlocutory Application (I.B.C)	710102080772022	COMPANY PETITION IB (IBC)/440(ND)2021	360 RISING ZEST REALTORS PRIVATE LIMITED VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)	3/10/2022	page 70,86,94,102,118,131,141,145,149,155,157,163,167,171,173,177,179,180,181,190,192,196,200,204,206,208,210,212,214,229,237,239,242,243,245,247,256,262,264,266,270,272-273,274,276,278,280,290-291,295,299-300,304-305,307-313,322,324,325,328,332,336,338,342,344,346,369,371,373,375,377,379, not clear page and page number missing after 388 page	Vaibhav
30	1/10/2022	Interlocutory Application (I.B.C)	710102081022022	COMPANY PETITION IB (IBC)/947(PB)2020	ANIL KOHLI RESOLUTION PROFESSIONAL FOR SHAGUFTA KHAN VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Application under any other provisions- IBC	4/10/2022	true copy sign missing in annexure page and page 90 missing	ABHISHEK
31	30/09/2022	Interlocutory Application (I.B.C)	710102080372022	COMPANY PETITION IB (IBC)/681(PB)2018	RELIGARE FINVEST LIMITED VS GURUDEV FINANCIAL SERVICES PRIVATE LIMITED	Sec 60(5)	4/10/2022	memo party missing	Archana Lakhotia
32	30/09/2022	Interlocutory Application (I.B.C)	710102080402022	COMPANY PETITION IB (IBC)/1379(PB)2018	RELIGARE ENTERPRISES LIMITED VS ANR SECURITIES PVT. LTD	Sec 60(5)	4/10/2022	memo party missing	Archana Lakhotia
33	30/09/2022	Interlocutory Application (I.B.C)	710102080382022	COMPANY PETITION IB (IBC)/1384(PB)2018	RELIGARE COMTRADE LIMITED VS BLUE LINE FINANCE PVT. LTD	Sec 60(5)	4/10/2022	memo party missing	Archana Lakhotia

34	30/09/2022	Interlocutory Application (I.B.C)	710102080422022	COMPANY PETITION IB (IBC)/1176(PB)2018	RELIGARE FINVEST LIMITED VS BEST HEALTHCARE PRIVATE LIMITED	Sec 60(5)	4/10/2022	memo party missing	Archana Lakhotia
35	30/09/2022	Interlocutory Application (I.B.C)	710102080412022	COMPANY PETITION IB (IBC)/1380(PB)2018	RELIGARE COMTRADE LIMITED VS BEST HEALTHCARE PVT LTD	Sec 60(5)	4/10/2022	memo party missing	Archana Lakhotia
36	30/09/2022	Interlocutory Application (I.B.C)	710102080482022	COMPANY PETITION IB (IBC)/1178(PB)2018	RELIGARE FINVEST LIMITED VS VITOBA REALTORS PVT LTD	Sec 60(5)	4/10/2022	memo party missing	Archana Lakhotia
37	30/09/2022	Interlocutory Application (I.B.C)	710102080522022	COMPANY PETITION IB (IBC)/922(ND)2020	GULLIVERS TRAVEL ASSOCIATES VS FORE REPRESENTATION S & TRAVEL PVT. LTD.	Sec 60(2)	4/10/2022	section wrong and ticket not allowed mid on vakalatnama	Aasheesh
38	5/9/2022	Interlocutory Application (I.B.C)	710102072262022	COMPANY PETITION IB (IBC)/3(ND)2020	LAL BABA SEAMLESS TUBES PVT LTD VS DEEPAK MAINI RESOLUTION PROFESSIONAL	Sec 60(5)	4/10/2022	memo party pagination not done in index and in application	CA Subodh Kumar Agrawal
39	7/9/2022	Company Application(Companies Act)	710102073112022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2022	PURESOFTWARE PRIVATE LIMITED VS DEEPAK MAINI RESOLUTION PROFESSIONAL	Rule 11 of NCLT	4/10/2022	rule wrong according your please check whole application	ANUBHAV RASTOGI
40	25/09/2022	Interlocutory Application (I.B.C)	710102078652022	COMPANY PETITION IB (IBC)/1047(ND)2020	IRP-RAMKRIPAL SHARMA VS DEEPAK MAINI RESOLUTION PROFESSIONAL	19(2)	4/10/2022	Incomplete Documents and Application Missed and Index Missed memo party missed in index and in application	RAMKRIPAL
41	27/09/2022	Interlocutory Application (I.B.C)	710102079092022	COMPANY PETITION IB (IBC)/379(ND)2020	RAMBARAN SINGH APEX PRIVATE LIMITED VS HARJI ENGINEERING WORK PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/10/2022	\\\\CASE TYPE WRONG AND RULE WRONG ACORDING YOUR PDF	FANISH KUMAR RAI
42	30/09/2022	Interlocutory Application (I.B.C)	710102080352022	COMPANY PETITION IB (IBC)/1680(ND)2019	CRYSTAL BEVERAGES PROSPECTIVE RESOLUTION APPLICANT VS UMESH CHAND GOYAL RESOLUTION PROFESSIONAL OF VHV BEVERAGES & ORS.	Sec 60(5)	4/10/2022	37-50,53-58, not clear page and 71-72,74,77,80,85,147-148,189,191, cut page	MILAN

43	30/09/2022	Interlocutory Application (I.B.C)	710102080452022	COMPANY PETITION IB (IBC)/1378(PB)2018	RELIGARE COMTRADE LIMITED VS DECENT FINANCIAL SERVICES PVT. LTD	Sec 60(5)	4/10/2022	memo party missing	Archana Lakhotia
44	1/10/2022	Interlocutory Application (I.B.C)	710102080752022	COMPANY PETITION IB (IBC)/585(ND)2019	RAKESH KUMAR JINDAL (IRP) VS DECENT FINANCIAL SERVICES PVT. LTD	Application under any other provisions- IBC	4/10/2022	13-14 not clear page	Rakesh Kumar Jindal
45	24/09/2022	Interlocutory Application (I.B.C)	710102078492022	COMPANY PETITION IB (IBC)/190(PB)2017	ASSISTANT PROVIDENT FUND COMMISSIONER VS ERA INFRA ENGINEERING LIMITED	Sec 60(5)	4/10/2022	TICKET NOT ALLOWED ON VAKALATNAMA CONTENT	Rajesh Kumar
46	30/09/2022	Interlocutory Application (I.B.C)	710102080612022	COMPANY PETITION IB (IBC)/1468(ND)2019	DVS INFRASTRUCTURE PRIVATE LIMITED VS ERA INFRA ENGINEERING LIMITED	Application under any other provisions- IBC	4/10/2022	21-22,not clear page 36-40, cut page	Rajesh Kumar
47	28/09/2022	Company Application(Companies Act)	710102079422022	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2021	CENTRAL RAILSIDE WAREHOUSE COMPANY LIMITED VS ERA INFRA ENGINEERING LIMITED	Rule 11 of NCLT	4/10/2022	TECHNICAL AND IN SOFT COPY SECTION NOT MATCH IN WHOLE PDF	Suman
48	1/10/2022	Interlocutory Application (I.B.C)	710102080892022	COMPANY PETITION IB (IBC)/1804(PB)2019	MAYA GUPTA RESOLUTION PROFESSIONAL VS MR. NIMIT KAPOOR	Sec 66(1)	4/10/2022	main case not link and section wrong and sign missing in application page	KUNAL
49	1/10/2022	Interlocutory Application (I.B.C)	710102080862022	COMPANY PETITION IB (IBC)/936(PB)2018	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS MS. RITU RASTOGI RESOLUTION PROFESSIONAL	Sec 60(5)	4/10/2022	20 not clear page and sign missing in application page	Iaxman
50	20/09/2022	Miscellaneous Application (IBC)	710102076772022	COMPANY PETITION IB (IBC)/131(PB)2017	M/S AMIT SPINNING INDUSTRIES LIMITED VS BSE LIMITED	IBC Under Sec 10	4/10/2022	case type wrong section wrong memo party missed volume wise index missed pdf not clear please upload clear copy	Ramesh Chandra Mishra
51	23/09/2022	Interlocutory Application (I.B.C)	710102078182022	COMPANY PETITION IB (IBC)/1047(ND)2020	IRP-RAMKRIPAL SHARMA VS BSE LIMITED	Sec 60(5)	4/10/2022	incomplete document	RAMKRIPAL

52	2/9/2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Application under any other provisions- IBC	4/10/2022	case type wrong main petition not mention in prayer	Sanyam
53	1/10/2022	Interlocutory Application (I.B.C)	710102080962022	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS M/S BRY'S HOTELS PVT LTD	Sec. 45 (1)	4/10/2022	due payment other section and 41-42,214-216,225-230,237-244,255-256,258,260-263,265,268,271,273, not clear page and index wrong vol 2	MITAL AND MITAL
54	29/09/2022	Restoration Application (Companies Act)	710102080092022		SANJEEV SHARMA VS M/S BRY'S HOTELS PVT LTD	Rule 48	4/10/2022	sign missing in application page and true copy sign missing in annexure page and main case not link with application	Shubham Bhalla
55	1/10/2022	Interlocutory Application (I.B.C)	710102080742022		PREMEDIUM PHARMACEUTICALS PRIVATE LIMITED VS AL - SAMPARDA PHARMACEUTICALS PRIVATE LTD	Sec 60(5)	4/10/2022	main case not link with application and memo party missing and sign missing in application page	HRISHIKESH BARUAH
56	1/10/2022	Interlocutory Application (I.B.C)	710102080952022	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS M/S BRY'S HOTELS PVT LTD	Sec 66(1)	4/10/2022	section wrong and page number wrong index vol2	MITAL AND MITAL
57	1/10/2022	Interlocutory Application (I.B.C)	710102080992022	COMPANY PETITION IB (IBC)/948(PB)2020	ANIL KOHLI RESOLUTION PROFESSIONAL FOR SAMEE AHMED KHAN VS M/S BRY'S HOTELS PVT LTD	Application under any other provisions- IBC	4/10/2022	103 page missing	ABHISHEK
58	1/10/2022	Interlocutory Application (I.B.C)	710102081002022	COMPANY PETITION IB (IBC)/950(PB)2020	ANIL KOHLI RESOLUTION PROFESSIONAL FOR FARAH KHAN VS M/S BRY'S HOTELS PVT LTD	Application under any other provisions- IBC	4/10/2022	51-57,72-75 not clear page	ABHISHEK
59	1/10/2022	Interlocutory Application (I.B.C)	710102080732022	COMPANY PETITION IB (IBC)/2900(ND)2019	INTERIM RESOLUTION PROFESSIONAL OF AEGIS VALUES HOMES LIMITED IN CIRP VS M/S BRY'S HOTELS PVT LTD	Sec. 12A	4/10/2022	33-37 not clear page and 38 translate page and 15rs. welfare missing	SANJEEV PANDA
60	1/10/2022	Interlocutory Application (I.B.C)	710102080972022	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS M/S BRY'S HOTELS PVT LTD	Sec 66(1)	4/10/2022	section wrong and 41-42, not clear page and vol2 missing	MITAL AND MITAL

61	1/10/2022	Interlocutory Application (I.B.C)	710102080672022	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA LIQUIDATOR VS M/S BRY'S HOTELS PVT LTD	Application under any other provisions- IBC	4/10/2022	section wrong and section not mention in index and memo party missing	Sajeve Bhushan Deora
62	1/10/2022	Interlocutory Application (I.B.C)	710102081012022	COMPANY PETITION IB (IBC)/949(PB)2020	ANIL KOHLI RESOLUTION PROFESSIONAL FOR NAZUK JAHAN VS M/S BRY'S HOTELS PVT LTD	Application under any other provisions- IBC	4/10/2022	93 page missing	ABHISHEK
63	1/10/2022	Interlocutory Application (I.B.C)	710102080882022		MAYA GUPTA RESOLUTION PROFESSIONAL VS S2 REALTY AND DEVELOPERS PVT. LTD.	Sec 66(1)	4/10/2022	main case not link with application and section wrong and sign missing in application page and 98,105cut page and 100-103, not clear page	KUNAL
64	2/10/2022	Interlocutory Application (I.B.C)	710102081082022	COMPANY PETITION IB (IBC)/679(ND)2022	ARVIND MITTAL VS S2 REALTY AND DEVELOPERS PVT. LTD.	Application under any other provisions- IBC	4/10/2022	17-21 not clear page	Shivam Singh
65	2/10/2022	Interlocutory Application (I.B.C)	710102081092022	COMPANY PETITION IB (IBC)/205(ND)2020	SUNMAN CORPORATE SERVICES PRIVATE LIMITED VS PEREGRINE INDIA LOGIX PRIVATE LIMITED	Application under any other provisions- IBC	4/10/2022	sign missing in application page	Richa
66	2/10/2022	Interlocutory Application (I.B.C)	710102081072022		RADHE CONSTRUCTION VS SPML INFRA LIMITED	Application under any other provisions- IBC	4/10/2022	main case not link and memo party missing and section not mention in index and wrong Pagation In Index & File Not Properly Uploaded	DIVYESH BHUPTANI
67	2/10/2022	Interlocutory Application (I.B.C)	710102081132022		MAYA GUPTA RESOLUTION PROFESSIONAL VS MRS. PROTIMA ARORA	Sec 66(1)	4/10/2022	main case not link and section wrong and sign missing in application page and 86-91 cut page and 92-94 not clear page	KUNAL
68	2/10/2022	Interlocutory Application (I.B.C)	710102081122022		MAYA GUPTA RESOLUTION PROFESSIONAL VS MRS. ANNU KAPOOR	Sec 66(1)	4/10/2022	main case not link and section wrong and sign missing in application page and 93-95 not clear page	KUNAL
69	1/10/2022	Interlocutory Application (I.B.C)	710102081032022	COMPANY PETITION IB (IBC)/951(PB)2020	ANIL KOHLI RESOLUTION PROFESSIONAL FOR WASEEM AHMED VS MRS. ANNU KAPOOR	Application under any other provisions- IBC	4/10/2022	True Copy Signature Missing Page No 102 To 122	ABHISHEK

70	2/10/2022	Interlocutory Application (I.B.C)	710102081112022	COMPANY PETITION IB (IBC)/680(ND)2022	ARVIND MITTAL VS MRS. ANNU KAPOOR	Application under any other provisions- IBC	4/10/2022	17-21 not clear page	Shivam Singh
71	2/10/2022	Interlocutory Application (I.B.C)	710102081052022	COMPANY PETITION IB (IBC)/440(ND)2021	360 REALTORS LLP VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)	6/10/2022	Volume Wise Index Missing Affidavit in Address Not Match Page No. 973 , 2993, 3035, 3242, 3326, 3663, 3747, 3748, Page Not Clear	Vaibhav
72	29/09/2022	Interlocutory Application (I.B.C)	710102080122022	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA SINGH VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Application under any other provisions- IBC	6/10/2022	volume 57 missing	DEVENDRA
73	4/10/2022	Interlocutory Application (I.B.C)	710102081592022	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS MR. ANKIT KUMAR	Sec 60(5)	6/10/2022	33-45 not clear page and 47 to 53 hindi page and page number missing after 75page	ASHOK
74	3/10/2022	Interlocutory Application (I.B.C)	710102081212022	COMPANY PETITION IB (IBC)/1397(PB)2019	RAJNI SEHGAL VS MR. NARENDER KUMAR SHARMA	Sec 60(5)	6/10/2022	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	ASHISH JAIN
75	3/10/2022	Company Application(Companies Act)	710102081242022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	74. SANDRA KEITH FREESE DIRECTOR. VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	6/10/2022	Need to Applicant Sign Every Pages in Application Notary Stamp Missing in E-Stamp Paper Address Not Match in Affidavit Affidavit Back Date Page No. 86-88 True Copy Sign Missing	Shubhi Agarwal
76	4/10/2022	Interlocutory Application (I.B.C)	710102081622022	COMPANY PETITION IB (IBC)/322(ND)2020	MR. ANKIT GUPTA VS BIKRAM BAHADUR & ORS	Application under any other provisions- IBC	6/10/2022	28,30,42-47,63-76,77-89 not clear page	ADVOCATE GAUTAM SINGHAL
77	3/10/2022	Interlocutory Application (I.B.C)	710102081252022	COMPANY PETITION IB (IBC)/22(PB)2018	SANJEEV KUMAR VS MR. SANJAY KUMAR SINGH RESOLUTION PROFESSIONAL OF VALUE INFRACON INDIA PVT. LTD.	Sec 60(5)	6/10/2022	Section Wrong According your PDF Vakalatnama Not Clear	Sachin Bajpai
78	3/10/2022	Interlocutory Application (I.B.C)	710102081282022	COMPANY PETITION IB (IBC)/197(PB)2017	ASSISTANT PROVIDENT FUND COMMISSIONER VS RAMACHANDRAN SUBRAMANIAN	Sec 60(5)	6/10/2022	Page No. 22-100 True Copy Sign Missing	Manish

79	4/10/2022	Interlocutory Application (I.B.C)	710102081642022	COMPANY PETITION IB (IBC)/137(ND)2022	MISTY MEADOWS PRIVATE LIMITED VS VISION MULTIPLEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/10/2022	Section Wrong According your PDF Not Mentioned in Index and Address Not Match in Affidavit	Eshna Kumar
80	25/09/2022	Interlocutory Application (I.B.C)	710102078632022	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS MRS BABITA NAYAR	Rule 11 of NCLT, 2016	6/10/2022	court fee missed 1 rupee	JUPITER LEGAL, ADVOCATES &
81	4/10/2022	Interlocutory Application (I.B.C)	710102081532022	COMPANY PETITION IB (IBC)/208(PB)2019	B S DESWAL VS AVJ INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	6/10/2022	notary missing in affidavit and stamp paper	B S Deswal
82	3/10/2022	Interlocutory Application (I.B.C)	710102081302022	COMPANY PETITION IB (IBC)/1748(PB)2019	VIJENDER SHARMA VS VIJAY KUMAR LIQUIDATOR OF TWO BROTHERS BEVERAGES PVT LTD	Sec 60(5)	6/10/2022	1 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	VIJENDER SHARMA
83	20/09/2022	Interlocutory Application (I.B.C)	710102077102022	COMPANY PETITION IB (IBC)/307(ND)2019	ANIL KOHLI RESOLUTION PROFESSIONAL VS HARYANA STATE INDUSTRIAL	Application under any other provisions- IBC	6/10/2022	99-108,109-110,113, 115-120, not clear page and 114,121, hindi page	ABHISHEK
84	4/10/2022	Interlocutory Application (I.B.C)	710102081522022		DEEPAK KHAJURIA VS SHRAVAN KUMAR VISHNOI	Rule 11 of NCLT, 2016	6/10/2022	main case not link and 18-23 not clear page and affidavit back date and complete true copy and welfare and court fee missing	Dhawal Mohan
85	3/10/2022	Interlocutory Application (I.B.C)	710102081312022	COMPANY PETITION IB (IBC)/316(ND)2022	STATE BANK OF INDIA VS SPML INFRA LIMITED	Rule 11 of NCLT, 2016	6/10/2022	Memo Party Missing Need to Applicant Sign Every Pages in Application and E-Stamp Paper Missing Page No. 6 True Copy Sign Missing	VGC
86	21/09/2022	Miscellaneous Application (IBC)	710102077192022	COMPANY PETITION IB (IBC)/297(PB)2018	ASHWINI VASISHTHA & URMILA VASISHTHA VS INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	6/10/2022	case type wrong case year wrong affidavit and stamp paper different address verification not mention	ARUN

87	3/10/2022	Interlocutory Application (I.B.C)	710102081232022	COMPANY PETITION IB (IBC)/919(ND)2020	DR. PRATEEK PAVAN VS GYAN CHANDRA MISHRA	Sec 60(5)	6/10/2022	Section Not Mentioned in Index Need to Applicant Sign Every Pages in Application Page No. 50-57, 111, Page Not Clear and Vakalatnama Merge one PDF and Extra Document Deleted and Page No. of Vakalatnama Mentioned in Index one Advocate Sign Missing in Vakalatnama	ASHISH
88	27/09/2022	Interlocutory Application (I.B.C)	710102078952022	COMPANY PETITION IB (IBC)/02(PB)2017	MR. VIKRAM BAJAJ RESOLUTION PROFESSIONAL VS R.C.INFO SYSTEMS LIMITED	Sec 60(5)	6/10/2022	19-21,25,27,39,41-44,47-57,79-81 not clear page and 60,62,64,66, translate to english page	ABHISHEK
89	3/10/2022	Interlocutory Application (I.B.C)	710102081322022	COMPANY PETITION IB (IBC)/411(ND)2020	MUKESH JAIN VS JAWAHAR LAL MAHENDER KUMAR LALWANI & ORS	Sec 66(1)	6/10/2022	Master Index Missing	ADVOCATE GAUTAM SINGHAL
90	4/10/2022	Interlocutory Application (I.B.C)	710102081462022	COMPANY PETITION IB (IBC)/944(ND)2018	NARESH KUMAR BHUTANI VS SHIKHA (PROPRIETOR OF M/S. SHREE SHYAM ENTERPRISES)	Sec 60(5)	6/10/2022	26-27 not clear page	ASHOK
91	4/10/2022	Interlocutory Application (I.B.C)	710102081432022	COMPANY PETITION IB (IBC)/73(PB)2017	VIJENDER SHARMA VS SHIKHA (PROPRIETOR OF M/S. SHREE SHYAM ENTERPRISES)	Application under any other provisions- IBC	6/10/2022	Page No. 28-128 Wrong Arrange Page	Vijender Sharma
92	4/10/2022	Interlocutory Application (I.B.C)	710102081362022		ASHOK TANEJA VS ANIL TAYAL	Sec 60(5)	6/10/2022	Main Case Not Link Index Missing and Need to Applicant sign Missing in Application Counsel Sign Missing and E-Stamp paper Missing and Notary Date and Stamp Missing in Affidavit Verify Date Missing in Affidavit Memo Party Missing	VIPUL SHARMA

93	4/10/2022	Interlocutory Application (I.B.C)	710102081372022	COMPANY PETITION IB (IBC)/236(PB)2022	INDIABULLS HOUSING FINANCE LIMITED VS VIVEK INFRACON PRIVATE LIMITED	Sec 60(5)	6/10/2022	Section Wrong According your PDF and Page No. Not Mentioned in Index Counsel Sign Missing Need to Applicant Sign Every Pages in Application and E-Stamp Paper and Affidavit Missing Annexure Missing in Application	Arpit Singh Arora
94	4/10/2022	Interlocutory Application (I.B.C)	710102081382022		ASHOK KUMAR GUPTA VS ANIL TAYAL	Sec 60(5)	6/10/2022	main case not link and index missing and sign missing in application page and stamp paper missing and notary missing in affidavit	VIPUL SHARMA
95	4/10/2022	Interlocutory Application (I.B.C)	710102081612022	COMPANY PETITION IB (IBC)/300(PB)2020	SANDEEP KUMAR VS AJIT GYAN CHAND JAIN	Sec 60(5)	6/10/2022	Need to Applicant Sign Every Pages in Application Please Merge One PDF in Affidavit and Vakalatnama and Annexure 1 Rs. Court Fess Missing in Vakalatnama Some Annexure Not Clear	Abhijeet
96	4/10/2022	Interlocutory Application (I.B.C)	710102081692022	COMPANY PETITION IB (IBC)/294(ND)2022	PATODIA RETAIL SERVICES PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Sec 60(5)	6/10/2022	11 not clear page	Aman
97	4/10/2022	Interlocutory Application (I.B.C)	710102081662022	COMPANY PETITION IB (IBC)/781(ND)2020	DINESH CHANDRA AGARWAL VS MUKUL AGGARWAL	19(2)	6/10/2022	section wrong	KAMNA SINGH
98	15/09/2022	Interlocutory Application (I.B.C)	710102075332022	COMPANY PETITION IB (IBC)/386(PB)2018	MAHIPAL SINGH VS ROHIT SEHGAL LIQUIDATOR OF SHREE SHYAM PULP AND BOARD MILLS LTD.	Sec 60(5)	6/10/2022	court fee missed	Kartavya Mishra
99	5/10/2022	Interlocutory Application (I.B.C)	710102081822022	COMPANY PETITION IB (IBC)/875(PB)2020	BHIM SAIN GOYAL VS AYYAGARI VISHWANADHA SARMA	Sec 60(5)	6/10/2022	E-Stamp Paper Missing Verify Date and Notary Stamp Missing in Affidavit	PARMOD
100	5/10/2022	Interlocutory Application (I.B.C)	710102081722022	COMPANY PETITION IB (IBC)/1804(PB)2019	MAYA GUPTA RESOLUTION PROFESSIONAL VS MRS. PROTIMA ARORA	Sec 66(1)	6/10/2022	Page No- 79-89 Pages Cut	KUNAL

101	4/10/2022	Interlocutory Application (I.B.C)	710102081562022	COMPANY PETITION IB (IBC)/411(ND)2020	MUKESH KUMAR JAIN VS JAWAHAR LAL MAHENDER KUMAR LALWANI & ORS	Sec 43(1) r/w Sec 44 (1)	6/10/2022	d103-d105,d162-d163,d165,d172,d180-d188, not clear page	ADVOCATE GAUTAM SINGHAL
102	5/10/2022	Interlocutory Application (I.B.C)	710102081802022	COMPANY PETITION IB (IBC)/512(ND)2020	JAI PRAKASH RAWAT RP FOR NORTH RAJASTHAN BUILDWELL PRIVATE LIMITED VS JAWAHAR LAL MAHENDER KUMAR LALWANI & ORS	Any other provision - Govt body	6/10/2022	30-32 not clear page true copy missing in annexure page SECTION WRONG	Jai
103	5/10/2022	Interlocutory Application (I.B.C)	710102081712022	COMPANY PETITION IB (IBC)/294(ND)2022	EIGHTH SOUTH VENTURES PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Sec 60(5)	6/10/2022	Address Not Match in E-Stamp Paper	Aman
104	6/10/2022	Company Application(Companies Act)	710102081952022	COMPANY PETITION (COMPANIES ACT)/61(ND)2020	DR ASHOK SETH VS PANASONIC AVC NETWORKS INDIA CO LTD	Rule16(d),NCLT Rules,2016	7/10/2022	Memo Party Missing and Page No. 93-101, True Copy Sign Missing Need to True Copy Complete in All Annexure and TC Not Allowed in Annexure	Sunil Kumar Khattri
105	29/09/2022	Interlocutory Application (I.B.C)	710102080082022	COMPANY PETITION IB (IBC)/60(PB)2021	PUNJAB NATIONAL BANK THROUGH MR. SURESH KUMAR VS PANKAJ KHETAN	Sec 60(5)	7/10/2022	Address Not Match in Affidavit	Ajay Sharma
106	29/09/2022	Company Application(Companies Act)	710102079722022	COMPANY PETITION (COMPANIES ACT)/1(ND)2022	HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	7/10/2022	memo party missing in index and in application need to sign on every pages on application pagination missed after pag no 7 and 8-9 cut page	RAJEEV
107	23/09/2022	Interlocutory Application (I.B.C)	710102078122022	COMPANY PETITION IB (IBC)/448(ND)2022	H C JAIN PIPES PRIVATE LIMITED VS ADANI INFRA (INDIA) LIMITED	Application under any other provisions- IBC	7/10/2022	need to file additional	Sanjeev Beniwal
108	28/09/2022	Interlocutory Application (I.B.C)	710102079332022	COMPANY PETITION IB (IBC)/3398(ND)2019	RAJESH KUMAR GOEL VS M/S BADRI SARRAF (P) LTD.	Sec 66(1)	7/10/2022	page 28 not clear and page wrong	Rajesh

109	6/10/2022	Interlocutory Application (I.B.C)	710102082072022	COMPANY PETITION IB (IBC)/271(PB)2017	ATUL GUPTA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	7/10/2022	31,553-558 cut page and 36,37,40,42,45,57,61,77,123-126,241,243-253,255-278,280-281,285-292,294-298,302,306-311,313-314,317-329,331-378,380,385,386,417,429,465,501-503,508,528-529, not clear page and page number missing after 562 page	Harish
110	6/10/2022	Interlocutory Application (I.B.C)	710102082112022	COMPANY PETITION IB (IBC)/271(PB)2017	SUNNY ARORA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	7/10/2022	44,59,127-130,245,247-257,259-295,297-302,305-307,308-316,319-331,333-382,387,397,418,430,449-451,453,464-470,479-480,483-486,490-504,506-513,518-523,528-529,553-558, not clear page	Harish
111	6/10/2022	Interlocutory Application (I.B.C)	710102082082022	COMPANY PETITION IB (IBC)/271(PB)2017	VISHAL SHARMA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	7/10/2022	page 34-39,44-45,59,68,70,71,73,75,77,78-79,83,89,91-104,111-112,117-129,141-153,155-165,176-177,179-194,195-201,203-212,238-242,244,247-256,258-294,296-301,304-306,307-315,318-330,332-379,381,386,396,417,429,447,464-468,478-479,480,482-484,489-503,505-507,527-528,530-551,552-557 not clear page and 214,235, cut page	Harish
112	6/10/2022	Interlocutory Application (I.B.C)	710102082152022	COMPANY PETITION IB (IBC)/354(PB)2021	PINNACLE AIR PVT. LTD. VS MS. PRIYANKA CHOUHAN	Sec 42	7/10/2022	section wrong according your pdf	SHANKARI MISHRA

113	7/10/2022	Company Application(Companies Act)	710102082222022	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	COL A KHANNA SM RETD VS UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	7/10/2022	notary missing in stamp paper	COL A KHANNA SM Retd
114	6/10/2022	Interlocutory Application (I.B.C)	710102081922022	COMPANY PETITION IB (IBC)/904(PB)2018	ANG CAPITAL INVESTMENT PVT LTD THROUGH MR NEERAJ GUPTA VS MR. HARVINDER KUMAR JATANA LIQUIDATOR IN THE MATTER OF SURYA PHARMACEUTICAL LTD	Sec 60(5)	7/10/2022	61-65 not clear page and ticket not allowed mid on vakaltanama	COL A KHANNA SM Retd
115	6/10/2022	Interlocutory Application (I.B.C)	710102082122022	COMPANY PETITION IB (IBC)/271(PB)2017	SURENDRA KUMAR GUPTA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	7/10/2022	36-37,42,45,57,61,76-77,125-128,243,245-255,257-294,296-301,303-306,308-316,319-331,333-378,379-382,387,397,418,430,447-452,503-511,514-516,536, not clear page and 561-566 cut page and page number not mention after 549 page in index	Harish
116	6/10/2022	Restoration Application (IBC)	710102081942022		M/S PARAGON CERAMICS VS RATHI ISPAT LTD	IBC Under Sec 9	7/10/2022	section wrong and memo party missing and section not mention in index and notary missing stamp and affidavit and court fee missing in vakaltanama	NARENDER SINGH YADAV
117	6/10/2022	Interlocutory Application (I.B.C)	710102082062022	COMPANY PETITION IB (IBC)/597(PB)2017	SANJAY GUPTA LIQUIDATOR OF SONEAR INDUSTRIES LIMITED VS RATHI ISPAT LTD	Sec 60(5)	7/10/2022	section wrong	aditya gauri
118	6/10/2022	Interlocutory Application (I.B.C)	710102082012022	COMPANY PETITION IB (IBC)/501(ND)2022	T R S TECHNOLOGY PRIVATE LIMITED VS T R S TECHNOLOGY PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/10/2022	memo party missing	Harish

119	6/10/2022	Interlocutory Application (I.B.C)	710102081992022	COMPANY PETITION IB (IBC)/552(ND)2021	CA ANIL MATTA VS K.S.N. BUILDWELL PVT LIMITED	Application under any other provisions- IBC	7/10/2022	due payment other section and page 6 translate to english page and page number not mention after 14 page	Anil Matta
120	6/10/2022	Interlocutory Application (I.B.C)	710102082102022	COMPANY PETITION IB (IBC)/571(PB)2021	ASIAN HOTELS WEST LIMITED VS K.S.N. BUILDWELL PVT LIMITED	Application under any other provisions- IBC	7/10/2022	21-25 not clear page	Sapan
121	5/10/2022	Restoration Application (Companies Act)	710102081812022	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	NIJHAWAN CLOTHING PRIVATE LIMITED VS R.S.TRIVENI FOODS PRIVATE LIMITED	Rule 11 of NCLT	7/10/2022	case type wrong memo missed in index and in application	Avinash Garg
122	6/10/2022	Interlocutory Application (I.B.C)	710102082202022	COMPANY PETITION IB (IBC)/449(PB)2019	ASHISH SINGH RESOLUTION PROFESSIONAL VS R.S.TRIVENI FOODS PRIVATE LIMITED	Sec 60(5)	7/10/2022	only proof of service uploaded and application missing please re-upload	ABHISHEK
123	6/10/2022	Interlocutory Application (I.B.C)	710102081962022	COMPANY PETITION IB (IBC)/452(ND)2017	DEVASHIS NANDA VS R.S.TRIVENI FOODS PRIVATE LIMITED	Application under any other provisions- IBC	7/10/2022	section not mention in index and 16,34,39,52-58,62,67-68, not clear page and ticket not allowed mid on vakalatnama	PARDEEP DAHIYA
124	6/10/2022	Interlocutory Application (I.B.C)	710102082142022	COMPANY PETITION IB (IBC)/461(ND)2022	AJAY KUMAR SIWACH VS FOCUS REALCON PRIVATE LIMITED	Application under any other provisions- IBC	7/10/2022	14-17,27-28 not clear page	AJAY KUMAR SIWACH
125	6/10/2022	Interlocutory Application (I.B.C)	710102082032022	COMPANY PETITION IB (IBC)/656(ND)2020	ADITYA KUMAR VS MY MOBILE PAYMENTS LTD.	Sec 60(5)	7/10/2022	91-92 not clear page	ARNAV KUMAR
126	29/09/2022	Interlocutory Application (I.B.C)	710102079702022	COMPANY PETITION IB (IBC)/198(ND)2022	SANYAM GOEL VS NITYA REALTECH PRIVATE LIMITED	Sec 60(5)	7/10/2022	Pg-35 to 48 not clear please mention true type copy from to where pg-70 to 81 please upload clear pdf and hindi pages not allowed please check once whole pdf	Astha
127	6/10/2022	Interlocutory Application (I.B.C)	710102082212022	COMPANY PETITION IB (IBC)/20(PB)2021	ANIL KOHLI RESOLUTION PROFESSIONAL VS NITYA REALTECH PRIVATE LIMITED	Sec 12(2)	7/10/2022	only proof of service uploaded and application missing please re-upload	ABHISHEK

128	10/9/2022		0710102124862019/5	COMPANY PETITION IB (IBC)/2340(ND)2019	POOJA FINELEASE LIMITED Vs. AUTO NEEDS (INDIA) PRIVATE LIMITED	IBC under Sec 7		Index msising	
129	30/09/2022		0710102008422021/9	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED Vs. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	IBC under Sec 7		Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	
130	30/09/2022		0710102014462022/2	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2022	RESHMA MITTAL Vs. ANIL HARSH DIRECTOR SUSPENDED BOARD OF CORPORATE DEBTOR	Sec 43(1) r/w Sec 44 (1),Sec 66(1)		Need to File in IA	
131	30/09/2022		0710102024642022/3	COMPANY PETITION IB (IBC)/287(ND)2022	AL-SAMPARDA PHARMACEUTICALS NIGERIA LIMITED Vs. PREMEDIUM PHARMACEUTICALS PRIVATELIMITED	IBC Under Sec 9		Index msising	
132	30/09/2022		0710102024642022/4	COMPANY PETITION IB (IBC)/287(ND)2022	AL-SAMPARDA PHARMACEUTICALS NIGERIA LIMITED Vs. PREMEDIUM PHARMACEUTICALS PRIVATELIMITED	IBC Under Sec 9		Index msising	
133	30/09/2022		0710102024642022/5	COMPANY PETITION IB (IBC)/287(ND)2022	AL-SAMPARDA PHARMACEUTICALS NIGERIA LIMITED Vs. PREMEDIUM PHARMACEUTICALS PRIVATELIMITED	IBC Under Sec 9		Sign msising in Pages 1 to 26 according to PDF	
134	30/09/2022		0710102050762022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED Vs.	Sub-section (l) of section 230		Both the Order documents are corrupted;please uplaod it again	

135	30/09/2022		0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY Vs. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Main Case Number msising, Double Pagination from Page 1 to 125 according to PDF, True Copy Sign misising in Pages 52 to 56,66 to 83,90 to 94, 118,119, 143 to 145,147,168 to 174,179 to 188,245,246,253 to 255,267 to 273,281 to 288,325 to 341,358 to 380,395 to 413,430,432,433,460 to 468 according to PDF, Pages 77, 120,121,247 to 250,256 to 260	
136	30/09/2022		0710102062602022/3	INTERLOCUTORY APPLICATION (I.B.C)/3721(ND)2022	MR. ANKIT GUPTA Vs. BIKRAM BHADUR	19(2)		Place the Court Fee stamp in Blank spaces in Vakalatnama	
137	30/09/2022		0710102062642022/1	INTERLOCUTORY APPLICATION (I.B.C)/4308(ND)2022	NEEPA UPADHYAYA Vs. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)		Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	
138	30/09/2022		0710102062872022/1	INTERLOCUTORY APPLICATION (I.B.C)/3770(PB)2022	M/S. SOHO LIMITED Vs. M/S. VAIBHAV TIMBERS THROUGH ALKA JAIN SOLE PROPRIETOR	Rule 11 of NCLT, 2016		Index msising	
139	30/09/2022		0710102063132022/1	INTERLOCUTORY APPLICATION (I.B.C)/4309(ND)2022	VEENA SAWHNEY Vs. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)		Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	
140	30/09/2022		0710102073462022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	NIJHAWAN CLOTHING PRIVATE LIMITED Vs. R.S.TRIVENI FOODS PRIVATE LIMITED	Sub-section (I) of section 230		Need to File in IA	
141	30/09/2022		0710102167552019/21	COMPANY PETITION IB (IBC)/38(ND)2020	JAIN TIMBER CO PRIVATE LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	IBC Under Sec 10		Please attach the Order above Index, Sign msising in Pages 1 to 11 according to PDF	
142	1/10/2022		0710102025712022/2	INTERLOCUTORY APPLICATION (I.B.C)/1898(ND)2022	CORPORATION BANK Vs. CLOVER FORGING & MACHINING PVT. LTD.	Sec 54(1)		True Copy sign msising in Pages 9 to 16 according to PDF	

143	1/10/2022		0710102031632021/12	COMPANY PETITION IB (IBC)/355(ND)2021	M/S VINTAGE FOOTWEAR PRIVATE LTD. Vs. I WORLD BUSINESS SOLUTIONS PVT LTD	IBC under Sec 7		Need to File in IA	
144	1/10/2022		0710102400532013/8	COMPANY PETITION (COMPANIES ACT)/66(PB)2013	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	Application under any other provisions		E-stamp and Affidavit msising	
145	2/10/2022		0710102002732020/44	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IBC under Sec 7		Kindly Verify the Affidavit in Gujarat only	
146	2/10/2022		0710102010242022/7	COMPANY PETITION IB (IBC)/174(ND)2022	KRISHIV POLY PRODUCTS LLP Vs. ISHI OVERSEAS PRIVATE LIMITED	IBC Under Sec 9		Index msising	
147	2/10/2022		0710102010282022/2	COMPANY PETITION IB (IBC)/93(ND)2022	EMGREEN IMPEX LIMITED Vs. SHRI SHYAM OVERSEAS LLP	IBC Under Sec 9		Index msising	
148	1/10/2022		0710102062622022/1	INTERLOCUTORY APPLICATION (I.B.C)/4306(ND)2022	HIREN UPADHYAYA Vs. H.S OBEROI BUILDTECH PRIVATE LIMITED	----Sec 60(5)		25 Rs. Welfare Fund Fess Not Clear in Vakalatnama	
149	1/10/2022		0710102065292022/1	INTERLOCUTORY APPLICATION (I.B.C)/4088(ND)2022	JALESH KUMAR GROVER MONITORING PROFESSIONAL IN THE MATTER OF IREO FIVERIVER PVT LTD Vs. KAILASH JAIN & ORS	Application under any other provisions- IBC		Page No. 316, 318, Page Not Clear	
150	1/10/2022		0710102067912022/1	INTERLOCATORY APPLICATION (COMPANIES ACT)/216(ND)2022	SANKALP BUILDWELL PVT. LTD Vs. PANTHERA DEVELOPERS PVT. LTD	Rule 11 of NCLT		E-Stamp Paper Missing	
151	1/10/2022		0710102074352022/2	INTERLOCUTORY APPLICATION (I.B.C)/4425(ND)2022	MR. SUNIL TANGRI & ANR. Vs. MRS. ASHU GUPTA RESOLUTION PROFESSIONAL WEB TECH PACKAGING (INDIA) PVT LTD	Sec 60(5)		Page No. After 35 Page No. 36 to 61 Double Pagination	

152	1/10/2022		0710102075832022/1	INTERLOCUTORY APPLICATION (I.B.C)/4521(PB)2022	ATC FOODS PRIVATE LIMITED Vs. ANUP SOOD	Sec 60(5)		Page No. 8 Not Clear	
153	1/10/2022		0710102082902021/7	INTERLOCUTORY APPLICATION (I.B.C)/5373(ND)2021	SM MILKOSE LIMITED & ANR Vs. VINAY TALWAR	Sec 60(5),Rule 11 of NCLT, 2016		Page No. 4-16 True Copy Sign Missing	
154	1/10/2022		0710102095122021/1	COMPANY PETITION IB (IBC)/243(ND)2022	M/S MODI INFOSOL PVT. LTD Vs. ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	IBC Under Sec 9		Notary Stamp Missing in E-Stamp Paper Page No. 43 Page Not Clear	
155	2/10/2022		0710102010242022/8	COMPANY PETITION IB (IBC)/174(ND)2022	KRISHIV POLY PRODUCTS LLP Vs. ISHI OVERSEAS PRIVATE LIMITED	IBC Under Sec 9		Incomplete Documents	
156	2/10/2022		0710102020992020/11	COMPANY PETITION IB (IBC)/596(ND)2020	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED	IBC Under Sec 9		Written Synopsis and Judgement Separately Filed and True Copy Sign Missing Both Files Need to Applicant Sign Every Pages	
157	3/10/2022		0710102006642022/4	COMPANY PETITION IB (IBC)/92(ND)2022	NEXTER SYSTEMS INDIA PRIVATE LIMITED Vs.	IBC Section 59		Wrongly Filed	
158	3/10/2022		0710102009802022/10	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)		Need to Applicant Sign Every Pages and 25 Rs. Welfare Fund Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
159	3/10/2022		0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)		Page No. 113-287 305-334, True Copy Sign Missing and Page No. 335-341 , 374-378, 380, Page Not Clear Please Contact to Registry	
160	3/10/2022		0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)		Page No. 113-287 305-334, True Copy Sign Missing and Page No. 335-341 , 374-378, 380, Page Not Clear Please Contact to Registry	

161	3/10/2022		0710102018362022/3	INTERLOCUTORY APPLICATION (I.B.C)/1229(PB)2022	MR. SURESH SALUJA Vs. MR. SUBHASH KUMAR KUNDRA RESOLUTION PROFESSIONAL FOR CLC INDUSTRIES LIMITED	Sec 60(5)		Page No. 3-51 True Copy Sign Missing	
162	3/10/2022		0710102023162021/3	INTERLOCUTORY APPLICATION (I.B.C)/1588(PB)2021	HINDUSTAN STEEL WORKS CONSTRUCTIONS LIMITED Vs. ZILLION INFRAPROJECTS PVT LTD	Sec 60(5)		Affidavit Incomplete	
163	3/10/2022		0710102027382022/1	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK Vs. SAYA AUTOMOBILES LIMITED	IBC under Sec 7		Page No. 4-8 True Copy Sign Missing	
164	3/10/2022		0710102031242022/2	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH Vs. SHEFALI	Sec 43(1) r/w Sec 44 (1)		Page No. Not Mentioned in Index and Need to Applicant Sign Every Pages and E-Stamp Paper Missing and Notary and Verify Date Missing in Affidavit	
165	3/10/2022		0710102047812022/2	INTERLOCUTORY APPLICATION (I.B.C)/2817(ND)2022	NILESH SHARMA Vs. AJAY GUPTA	Sec 43(1) r/w Sec 44 (1)		Page No. 21 Not Clear	
166	3/10/2022		0710102051052022/6	INTERLOCUTORY APPLICATION (I.B.C)/3432(ND)2022	SANJAY GUPTA Vs. MR.NITIN BHARAL	Application under any other provisions- IBC		Page No. 12-16 Page Not Clear and Vakalatnama Merge With One PDF and 1 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
167	3/10/2022		0710102056712022/5	INTERLOCUTORY APPLICATION (I.B.C)/3347(PB)2022	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED Vs. MR. AMANDEEP SINGH SRAN	Application under any other provisions- IBC		Page No. 64-79, 121, 124, 127, 130, 135, 193, 247, 262, 285, 289-290, 298, Page Not Clear	

168	3/10/2022		0710102056712022/6	INTERLOCUTORY APPLICATION (I.B.C)/3347(PB)2022	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED Vs. MR. AMANDEEP SINGH SRAN	Application under any other provisions- IBC		Page No. 64-79, 121, 124, 127, 130, 135, 193, 247, 262, 285, 289-290, 298, Page Not Clear	
169	3/10/2022		0710102057192022/1	INTERLOCATORY APPLICATION(COM PANIES ACT)/243(ND)2022	HATAM SINGH Vs. I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT		Page No. 26-32 Page Not Clear and Address Not Match in Affidavit	
170	3/10/2022		0710102062872022/1	INTERLOCUTORY APPLICATION (I.B.C)/3770(PB)2022	M/S. SOHO LIMITED Vs. M/S. VAIBHAV TIMBERS THROUGH ALKA JAIN SOLE PROPRIETOR	Rule 11 of NCLT, 2016		E-Stamp Paper and Affidavit Missing	
171	3/10/2022		0710102072042021/2	INTERLOCUTORY APPLICATION (I.B.C)/5865(PB)2021	DAIMLER FINANCIAL SERVICES INDIA PVT LTD. Vs. NISHANT GUARAV GUPTA	Sec 60(5)		Index Missing and E-Stamp paper Missing	
172	3/10/2022		0710102091682021/11	COMPANY PETITION IB (IBC)/58(ND)2022	BEETEL TELETECH LIMITED Vs. ARCELIA IT SERVICES PRIVATE LIMITED	IBC Under Sec 9		Need to Applicant sign Every Pages	
173	3/10/2022		0710102092192021/1	INTERLOCATORY APPLICATION(COM PANIES ACT)/87(ND)2021	UNION OF INDIA Vs. SH. SUMAN CHADHA	Rule 11 of NCLT		Need to Applicant Sign Every Pages	
174	3/10/2022		0710102120062019/20	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED Vs. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
175	4/10/2022		0710102093792021/4					Affidavit and Authority Letter Separately Filed Different Diary No. Filed	
176	4/10/2022		0710102095792021/8					E-Stamp Paper Missing and Page No. 3-8 True Copy Sign Missing	
177	4/10/2022		0710200419732018/12					Need to Applicant Sign Every Pages	
178	4/10/2022		0710102070142022/1					Need to Applicant Sign Every Pages	

179	4/10/2022		0710102067312021/6					25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
180	4/10/2022		. 0710102058602022/1					Please Delete Previous Document	
181	4/10/2022		0710102040782022/4					E-Stamp Paper Missing and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
182	4/10/2022		0710102040282022/17					Wrongly Filed Need to be IA	
183	4/10/2022		0710102034742022/5					Incomplete Documents and Proof Service Show Please Document Once Again	
184	4/10/2022		. 0710102029102020/12					Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
185	4/10/2022		0710102083492021/6					One Advocate Sign Missing in Vakalatnama	
186	4/10/2022		0710102055312022/1					Need to Applicant Sign Every Pages Page No. 13-159 True Copy Sign Missing in Annexure	
187	4/10/2022		0710102055242022/1					Need to Applicant Sign Every Pages	
188	30/09/2022		0710102067462022/1	INTERLOCUTORY APPLICATION (I.B.C)/4154(PB)2022	VAISHALI GUPTA Vs. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)		Index msising	
189	30/09/2022		0710102082632021/8	COMPANY PETITION IB (IBC)/722(ND)2021	UNOX SPA Vs. AMBRO ASIA PRIVATE LIMITED	IBC Under Sec 9		True Copy sign missing in the Whole Additional document	
190	30/09/2022		0710102103052020/1	INTERLOCUTORY APPLICATION (I.B.C)/4809(ND)2020	JAIN TIMBER CO PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	Rule 11 of NCLT, 2016		Sign missing in Pages 1 to 11 according to PDF	

191	30/09/2022		0710102129702019/10	COMPANY PETITION IB (IBC)/2855(ND)2019	SRENGINEERING Vs. BHARAT HEAVY ELECTRICALS LIMITED	IBC Under Sec 9		Sign misising in Pages 1 to 2 according to PDF, True Copy sign msising in Pages 4 to 37 according to PDF	
192	30/09/2022		0710200000102016/10	COMPANY PETITION (COMPANIES ACT)/10(ND)2016	M/S ANSAL PROPERTIES & INFRASTRUCTURE LIMITED Vs. RAJENDRA MOHAN GARG	Sec. 73(4),Sec. 74(2)		Index msising	
193	1/10/2022		0710102026872022/5	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/52(ND)2022	DEXTSOFT SOLUTIONS PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234		True Copy sign msissing in Pages 9 to 20 according to PDF	
194	1/10/2022		0710102026872022/6	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/52(ND)2022	DEXTSOFT SOLUTIONS PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234		True Copy sign msissing in Pages 10 to 54 according to PDF	
195	1/10/2022		0710102026872022/7	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/52(ND)2022	DEXTSOFT SOLUTIONS PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234		True Copy sign msissing in Pages 10 to 87 according to PDF	
196	4/10/2022		0710200400842013/2	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN Vs. M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions		Reply Application and Company Petition and Written Statement Separately Diary No. and Selassie No. Please Upload Order Copy Before Index All Documents	
197	5/10/2022		0710102119302020/2	COMPANY PETITION IB (IBC)/357(ND)2021	NFA LIFE SECURE PRIVATE LIMITED Vs. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9		Page No. Not Mentioned in Index and Need to Applicant Sign Every Pages E-Stamp Paper and Affidavit Missing and Annexure Missing in Reply but Mentioned in Index	
198	6/10/2022		0710102008322021/6	COMPANY PETITION IB (IBC)/625(ND)2021	DHAWAL CONSTRUCTION CO. Vs. DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9		Wrongly Filed Need to be IA	

199	6/10/2022		0710102027432021/16	COMPANY PETITION IB (IBC)/239(ND)2021	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED	IBC under Sec 7		E-Stamp Paper and Affidavit Missing and Page No. 1-14 True Copy Sign Missing	
200	6/10/2022		0710102029102020/12	COMPANY PETITION IB (IBC)/762(ND)2020	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	IBC under Sec 7		Wrongly Filed Need to be IA	
201	6/10/2022		0710102034862022/4	COMPANY PETITION IB (IBC)/395(ND)2022	CANARA BANK THROUGH RP Vs. KARAN A CHANANA	Section 95(1)		Page No. 4-6 True Copy Sign Missing	
202	6/10/2022		0710102034872022/3	COMPANY PETITION IB (IBC)/396(ND)2022	CANARA BANK THROUGH RP Vs. ANITA DAING	Section 95(1)		Page No. 4-6 True Copy Sign Missing	
203	6/10/2022		0710102037152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2022	DURGA DAS AGRAWAL Vs. BANKEY BIHARI GOYAL	19(2)		Page No. 41-44, Page Not Clear	
204	6/10/2022		0710102040282022/17	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED Vs. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)		Wrongly Filed Need to be IA	
205	6/10/2022		0710102043702022/4	COMPANY PETITION (COMPANIES ACT)/92(ND)2022	NITIN KUMAR ARORA Vs. INDRIGREENS FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Incomplete Documents	
206	6/10/2022		0710102047772022/2	COMPANY PETITION IB (IBC)/501(ND)2022	RUP TRADECOM PVT LTD Vs. TRS TECHNOLOGY PRIVATE LIMITED	IBC under Sec 7		Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
207	6/10/2022		0710102051772022/2	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)		Master Index Missing Page No. 170-171 Page Not Clear and Volume - 2 Index Missing and Double Pagination in Volume - 1 2. Please Remove Double Pagination	
208	6/10/2022		0710102052562022/7	COMPANY PETITION (COMPANIES ACT)/119(ND)2022	MRS.NAMITA NAYAK CHOPRA Vs. MAHOGANY PVT. LTD	Sec. 213,Section 228,Section 379		E-Stamp Paper Missing	
209	6/10/2022		0710102056712022/6	INTERLOCUTORY APPLICATION (I.B.C)/3347(PB)2022	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED Vs. MR. AMANDEEP SINGH SRAN	Application under any other provisions- IBC		Please Document Upload Once Again	

210	6/10/2022		0710102057002022/1	COMPANY PETITION IB (IBC)/568(ND)2022	KONFORTA HOLDINGS B.V. Vs. STELLA INDUSSTRIES LIMITED	IBC under Sec 7		25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
211	6/10/2022		0710102067912022/1	INTERLOCATORY APPLICATION(COM PANIES ACT)/216(ND)2022	SANKALP BUILDWELL PVT. LTD Vs. PANTHERA DEVELOPERS PVT. LTD	Rule 11 of NCLT		Notary Stamp Missing in E-Stamp Paper and Affidavit Back Date	
212	6/10/2022		0710102078192022/1	INTERLOCUTORY APPLICATION (I.B.C)/4673(ND)202 2	MANOHAR LAL VIJ Vs. PASHCHIMANCHAL VIDYUT VIATRAN NIGAM LTD. (PVVNL	Sec 60(5)		Page No. 4-15 True Copy Sign Missing and Page No. 12 Not Clear	
213	6/10/2022		0710102080322021/9	COMPANY PETITION (COMPANIES ACT)/188(PB)2021	SANJEEV KAPOOR Vs. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Section 246		Volume - 2 Missing	
214	6/10/2022		0710102137862019/8	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/160(ND)2019	CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL CONSTRUCTIONS PVT. LTD.)	Sec. 230-232, Sec 234		Page No. 7-20 True Copy Sign Missing and Page No. 7, 8 Double Pagination	
215			0710102/08195/2022					Memo Party Missing and Page No. 93-101, Ture Copy Sign Missing Need to True Copy Complete in All Annexure and TC Not Allowed in Annexure	
216			0710102078192022/2					Page No. 12 Not Clear	
217			0710102011002022/2					Page No. 8 Not Clear	
218			0710102065302021/2					Page No. 1-33 True Copy Sign Missing	
219			0710102051352022/2					Page No. 99-108 True Copy Sign Missing	

220			0710102039722022/2					Index Missing and Need to Applicant sign Every Pages and E-Stamp Paper Missing and Affidavit Verify Date and Stamp Missing	
221			0710102036592022/5					Incomplete Documents	
222	27/05/2022	Company Petition IB (IBC)	710102042452022		STATE BANK OF INDIA VS RAKESH JOLLY	Section 95(1)	3/10/2022	proof of service missed, page:228, 233, 234, 235, 239, 246, 256, 260, 262, 266, 268, 271, 278, 292, 294, 302, 314, 316, 318, 322, 324, 334, 336, 346, 350, 352, 362, 370, 378, 390, 391, 395, 404, 406, 408, 410, 414, 423, 425, 438, 448, 449, 454-459, 465, 467, 469, 471, 478-479, 482, 488-495, 891, 899, 900, 931, 941, not clear and pages are cut, 25rs advocate welfare and 3rs court fee	ARV CHAMBERS LAW
223	16/03/2022	Transfer Petition(Companies Act)	710102095792021		SHARMILA SHETTY. VS B AND A LTD. ORS.	Sec. 245	6/10/2022	Documents not showing	Rahul
224	17/06/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102049002022		R P INDIA FOODS PVT LTD VS B AND A LTD. ORS.	Sec. 230-232 - Second Motion	3/10/2022	Serial no cut from pg no 34 to 37, pg no 138 missed, wrong pagination after pg no 140, paste court fees in blank space on vakaltnama,accounting treatment certificate missed rule 133	Rahul
225	26/07/2022	Company Petition IB (IBC)	710102060222022		RAJINDER KUMAR SHORILAL & ORS. VS RAJESH PROJECTS (INDIA) PRIVATE LIMITED	IBC under Sec 7	3/10/2022	page:3 missed, page:55,74 not clear, sign missed on page:59a-59l, 79a-79o, ,irp registration certificate missed, and master data of corporate debtor, advocate welfare has been misplaced (paste on blanks side of vakatnama)etc	Varnika Bajaj

226	26/07/2022	Company Petition (Companies Act)	710102060312022		CANARA BANK VS ABAN OFFSHORE LIMITED	Sec. 245	6/10/2022	Council detail and sign missed in master index, true copy sign missed in MoA &&& AoA	MATHUR
227	9/8/2022	Company Petition IB (IBC)	710102064762022		UNITED NEWS OF INDIA WORKERS, UNION VS UNITED NEWS OF INDIA	IBC Under Sec 9	3/10/2022	master data of corporate debtor missed, 3rs court fee missed on vakalatnama, etc	RITWIK PARIKH
228	16/08/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102066272022		D M FOODS PRIVATE LIMITED VS UNITED NEWS OF INDIA	Sec. 230-232 - Second Motion	7/10/2022	pg no 66,246 missed, rule 133 certificate missed, 25rs welfare and 3rs court fees missed in vakalatnama	RAMESH CHANDRA SHARMA
229	23/08/2022	Company Petition (Companies Act)	710102068412022		ANAND VARDHAN AND ANOTHER VS SUKHIJA HOSPITALITY PRIVATE LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT,Sec 252 (3),Section 339,Section 340	3/10/2022	Fees missed of sections 248/250,(contact to registry)	YASHMEET KAUR-601
230	24/08/2022	Company Petition IB (IBC)	710102068742022		SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	3/10/2022	page:721, 2407, blank, page:2399-2401, 2407, 2420-2422, 2428, 2439-2447, 2471, 2480, - 2482, 2497, 2794, 3076, not clear, etc	MOHNA M LAL ASSOCIATES
231	26/08/2022	Company Petition IB (IBC)	710102069422022		SAMRAT VIDEO VISION PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED	IBC Section 59	7/10/2022	counsel details missed on index, memo of parties missed, page:19, 20, 23, 24, 26, 28, 30, 31, 32, 37, 41, 42, 47, 49, 53-65, 81, not clear, etc memo of parties add in index and petition, (memo of parties = nclt headline , and petitioner details and counsel details)	PUNEET SACHDEV
232	8/9/2022	Company Petition IB (IBC)	710102073322022		REETESH KUMAR AGARWAL VS BANSAL DAIMONDS PVT LTD	Application under any other provisions- IBC	3/10/2022	, need to file IA, etc	Adarsh

233	7/9/2022	CA(A) Merger and Amalgamation(Companies Act)	710102073122022		MARC PAPERS PRIVATE LIMITED VS RAKESH PAPERS PRIVATE LIMITED	Sec. 230-232, Sec 234	3/10/2022	In starting 2 pages without serial no in 2nd volume	Sarthak
234	7/9/2022	Company Appeal(Companies Act)	710102072932022		MARC PAPERS PRIVATE LIMITED VS RAKESH PAPERS PRIVATE LIMITED	Sec 252 (1)	3/10/2022	Pgs not clear 71,74 to 78,123,396, pgs cut 430	Anand Mohan Mishra
235	19/09/2022	Company Petition IB (IBC)	710102076422022		SANATHAN TEXTILES LIMITED VS VEBHAV YARNS PRIVATE LIMITED.	IBC Under Sec 9	4/10/2022	page:28-51, 68-91, 97-120,cut, 25rs advocate welfare and 3rs court fee has been misplaced(paste on blank side of vakalatnama), etc	Anuj Tiwari
236	22/09/2022	Company Petition (Companies Act)	710102077772022		ANJU SAHNI VS PRODOT EXPORTS PRIVATE LIMITED	Sec. 58(3)	4/10/2022	Brief synopsis missed,true copy sign missed in MoA &&&& AoA, company master data missed	Aditya
237	30/09/2022	CA(A) Merger and Amalgamation(Companies Act)	710102080472022		MVR SHARE TRADING PRIVATE LIMITED VS PRODOT EXPORTS PRIVATE LIMITED	Sec. 230-232, Sec 234	3/10/2022	Volume wise separate index missed	Rekha
238	1/10/2022	Company Petition IB (IBC)	710102080662022		MONTAGE ENTERPRISES PRIVATE LIMITED VS MONTAGE SALES PRIVATE LIMITED	IBC Under Sec 9	3/10/2022	document not uploaded	APOORV AGARWAL
239	1/10/2022	Company Petition IB (IBC)	710102080682022		MONTAGE ENTERPRISES PRIVATE LIMITED VS MONTAGE PRINTPACK SALES PRIVATE LIMITED	IBC Under Sec 9	3/10/2022	document not uploaded	APOORV AGARWAL
240	8/9/2022	Company Petition IB (IBC)	710102073332022		REETESH KUMAR AGARWAL VS MKY CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	3/10/2022	, need to file IA, etc	Adarsh

241	30/09/2022	Contempt Petition (IBC)	710102080492022		DHARMENDRA KUMAR VS ADDITIONAL COMMISSIONER OF INCOME TAX	Sec 60(5)	3/10/2022	wrong section, estamp notarized missed, petition every pages sign missed, contempt petition under rule11 and any other section read with tag, page:13-16 , 22, 23, page numbering missed, vakalatnama missed, etc	ROHIT RATHI
242	13/09/2022	Company Petition IB (IBC)	710102074842022		BANK OF BARODA THROUGH DEEPAK MITTAL VS GURMEET SINGH MATHAROO	Section 95(1)	3/10/2022	Pg no 30,182 missed, pgs not clear 51,171 , etc	CA. Reshma Mittal
243	13/09/2022	Company Petition IB (IBC)	710102074572022		TATA CAPITAL FINANCIAL SERVICES LIMITED VS SHYAM BIHARI	Section 95(1)	3/10/2022	vakalatnama not clear, and 1rs court fee missed	VISHAKHA
244	13/09/2022	Company Petition IB (IBC)	710102074552022		TATA CAPITAL FINANCIAL SERVICES LIMITED VS PRASHANT GOYAL	Section 95(1)	3/10/2022	vakalatnama cutand 1rs court fee missed,	VISHAKHA
245	13/09/2022	Company Petition IB (IBC)	710102074582022		TATA CAPITAL FINANCIAL SERVICES LIMITED VS AKASH GOYAL	Section 95(1)	3/10/2022	page:32-35 cut, vakalatnama cut and 1rs court fee missed,	VISHAKHA
246	13/09/2022	Company Petition IB (IBC)	710102074592022		TATA CAPITAL FINANCIAL SERVICES LIMITED VS MEERA GOYAL	Section 95(1)	3/10/2022	vakalatnama cut and 1rs court fee missed,	VISHAKHA
247	10/9/2022	Company Petition IB (IBC)	710102073912022		UNION BANK OF INDIA VS M/S. SHEEN INDIA PVT. LTD	IBC under Sec 7	3/10/2022	page:62, 139, 336-339, not clear, etc	EKTA CHOUDHARY
248	12/9/2022	Company Petition IB (IBC)	710102074302022		PUNJAB NATIONAL BANK VS PELICAN GRAND MOTELS PRIVATE LIMITED	IBC under Sec 7	3/10/2022	page blank after 249,	SK SHARMA

249	27/09/2022	Company Petition (Companies Act)	710102079042022		MS. VIBHA PRASAD VS FSC TRADE LLP	41-43 of LLP act, 2008	3/10/2022	Brief synopsis/list of dates &&& events missed, no sign in every pgs of petition, e stamp missed with supporting affidavit, pgs not clear 40,41, pgs in hindi 50 to 55, paste welfare and court fees in blank space on vakaltnama, true copy sign missed in annexure	AMAR KUMAR
250	26/09/2022	CA(A) Merger and Amalgamation(Com panies Act)	710102078912022		GSC GLASS PRIVATE LIMITED VS FSC TRADE LLP	Sub-section (I) of section 230	3/10/2022	Pgs missed 92 to 94,96,113, pgs not clear 305,307,308	NAVEEN NARANG
251	27/09/2022	CA(A) Merger and Amalgamation(Com panies Act)	710102078982022		DELIGHT RESORTS PVT LTD VS FSC TRADE LLP	Sub-section (I) of section 230	3/10/2022	Volume 2nd missed, master index without serial no., volume wise separate index missed, council sign missed in index	RANJANA ROY GAWAI
252	22/09/2022	Company Petition (Companies Act)	710102077982022		UNION OF INDIA THROUGH SFIO VS SANJAY AGGARWAL	Sec 241 (2)	3/10/2022	Pgs in hindi 209,215,246,254,255, 256,261,262,270,271, 272,274,277,286,292, 325,326,338,340,341, 364,367,368,372 to 374,381,382,397,398, 402,419,420,441,454, 658 to 668,906 to 912 pgs not clear 206,207,226,266,267, 342,343,392,394,395, 492,965,966,1017 volume 6th wrong index annex, advance service missed, kindly mentioned respondent company on top in memo of	sfionclt

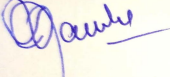
253	12/9/2022	Company Petition IB (IBC)	710102074462022		GAGAN FIBRES PRIVATE LIMITED VS INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	3/10/2022	page:21-22, 26, 29, 32, 35, 38, 44-47, 51, 53, 56, 58, 60, 61, 63, 67, 69, 72, 77, 79, 82, 84, 86, 91, 94, 96, 121-122, 127-128, 139, 155, 164, 175, 186-187, 216-217, 249-251, 261-263, 272-273, 287-288, 347-348, 358, 363, 372, 375, 377, 379, 383, 390-395, 399, 401, 403, 404, 406, 409, 410 434-438, not clear, 25rs advocate welfare and 3rs court fee missed, etc true copy sign missed on every	Niharika Sohal
254	23/09/2022	Company Petition IB (IBC)	710102078132022		ENTERO HEALTHCARE SOLUTIONS PRIVATE LIMITED VS JENOME BIOPHAR PRIVATE LIMITED	IBC Under Sec 9	3/10/2022	petition every page sign missed, irp page 9 not applicable mention, estamp paper missed with affidavit, master data missed, compliance affidavit missed, etc	Rohit Kumar
255	23/09/2022	Company Petition IB (IBC)	710102078152022		HIMALAYA ECO PARK & RESORTS VS VINAY GUPTA	Section 95(1)	3/10/2022	proof of service not clear, page:33, 37, 89-91, not clear, etc	PANKAJ
256	27/09/2022	Company Appeal(Companies Act)	710102078962022		HIMALAYA ECO PARK & RESORTS VS VINAY GUPTA	Sec. 58(3)	3/10/2022	Wrong case type select,e stamp missed with supporting affidavit, MoA &&& AoA missed of respondent,paste welfare and court fees in blank space on vakaltnama, advance service missed	NAVIN KUMAR SINGH
257	24/09/2022	Company Petition IB (IBC)	710102078542022		KOTAK MAHINDRA PRIME LIMITED VS BLAZE PROMOTERS PRIVATE LIMITED	IBC under Sec 7	3/10/2022	welfare not clear, page:125, 129, 147, 151, translation, page:165-173 not clear, etc	AMIT MAHALIYAN
258	27/09/2022	Company Petition IB (IBC)	710102079252022		PROVOLTUS ENERGY SERVICES LLP VS PAVNI (RAJ) SOLAR PRIVATE LIMITED	IBC Under Sec 9	3/10/2022	proof of service missed, multiple petition uploaded, 1rs court fee missed on vakalatnama , etc	ANUJ MALHOTRA

259	28/09/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102079692022		ANAND MOTOR PRODUCTS PRIVATE LTD. VS PAVNI (RAJ) SOLAR PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/10/2022	Volume wise separate index missed of 2nd volume,25rs welfare and 3rs court fees missed in vakaltnama	Afnaan
260	28/09/2022	CA(A) Merger and Amalgamation(Companies Act)	710102079432022		CORDIAL TECHNOLOGIES PRIVATE LIMITED VS PAVNI (RAJ) SOLAR PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/10/2022	Wrong case type select,Pgs not clear 88 to 90,105 to 107,137 to 204,212 to 292, 2nd volume separate index missed,pgs repeated 256, pgs missed 269, pgs wrong arranged 292,293, account treatment certificate missed rule 133, true copy sign missed in annexuress	SURBHI TOMAR
261	30/09/2022	Company Petition (Companies Act)	710102080542022		EDEN MUMBAI SOLAR PRIVATE LIMITED VS PAVNI (RAJ) SOLAR PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/10/2022	kindly mentioned roc as a respondent in hard copy and technically also	Abhishek Nahta
262	30/09/2022	Company Petition (Companies Act)	710102080552022		MEDHA ENERGY PRIVATE LIMITED VS PAVNI (RAJ) SOLAR PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/10/2022	Section 52 not mentione read with in main petition pg no 9,kindly mentioned roc as a respondent in hard copy and technically also	Abhishek Nahta
263	30/09/2022	Company Petition (Companies Act)	710102080562022		EDEN RENEWABLE RANJI PRIVATE LIMITED VS PAVNI (RAJ) SOLAR PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/10/2022	Section 52 not mention read with in main petition pg no 9,kindly mentioned roc as a respondent in hard copy and technically also	Abhishek Nahta
264	1/10/2022	Company Petition (Companies Act)	710102080572022		EDEN SOLAR ENERGY GURGAON PRIVATELIMITED VS PAVNI (RAJ) SOLAR PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/10/2022	Section 52 not mention read with in main petition pg no 9, all e stamp and supporting affidavit dates are mismatched,kindly mentioned roc as a respondent in hard copy and technically also	Abhishek Nahta

265	30/09/2022	Company Petition (Companies Act)	710102080532022		EDEN SOLAR RAJDHANI PRIVATE LIMITED VS PAVNI (RAJ) SOLAR PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/10/2022	Section 52 not mention read with in main petition pg no 9, all e stamp and supporting affidavit dates are mismatched, kindly mentioned roc as a respondent in hard copy and technically also	Abhishek Nahta
266	1/10/2022	Company Petition IB (IBC)	710102080722022		MONTAGE ENTERPRISES PRIVATE LIMITED VS MONTAGE MARINO SALES PRIVATE LIMITED	IBC Under Sec 9	7/10/2022	page:163-165, 299, 315, 474, not clear	APOORV AGARWAL
267	23/09/2022	Company Petition IB (IBC)	710102078082022		ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	7/10/2022	multiple document uploaded, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama), index not match with annexures, contact to registry , etc	MANOJ KUMAR
268	1/10/2022	Company Petition IB (IBC)	710102080702022		MONTAGE ENTERPRISES PRIVATE LIMITED VS MONTAGE PACKAGING SALES PRIVATE LIMITED	IBC Under Sec 9	7/10/2022	page:187, 190, 191,192-195, 226, 227, not clear	APOORV AGARWAL
269	26/09/2022	Company Petition IB (IBC)	710102078922022		GREENFIELDS PETRICHOR PRIVATE LIMITED VS PACK-N-PACK PACKAGING PRIVATE LIMITED	IBC Under Sec 9	7/10/2022	documents not uploaded	Anjaneya
270	29/09/2022	Company Petition (Companies Act)	710102080062022		SHRI HARISH CHANDER VS HEMKUNT BUSINESS SOLUTIONS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Sec. 245	7/10/2022	Fees missed of section 246, pgs not clear 114,116,120,145,146, 155,174,177,213 to 225, pg no 310 missed, pg no 311,312 blank	CS Nitin
271	17/09/2022	CA(A) Merger and Amalgamation(Companies Act)	710102076152022		DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED VS HEMKUNT BUSINESS SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	7/10/2022	Pgs repeated 223 to 226, kindly use A B C on typed copy (For exp 223 A)	Sanjay

272	25/09/2022	Company Petition IB (IBC)	710102078582022		IVL DHUNSERI PETROCHEM INDUSTRIESPRIVATE LIMITED VS ICEBERG AQUA PRIVATE LIMITED	IBC Under Sec 9	7/10/2022	apge:27-41, 58-72, 85, not clear, master data of corporate debtor missed, advocate sign missed on vakalatnama, etc.	Soumya Dutta
273	27/09/2022	Company Petition IB (IBC)	710102079272022		MONOLITHIC INVESTMENTS PRIVATE LIMITED VS ICEBERG AQUA PRIVATE LIMITED	IBC Section 59	7/10/2022	page:46-51, 57-65, 71-74, 114, dim,	Abhinakaran Mishra
274	6/10/2022	Company Petition (Companies Act)	710102081982022		REENA MAHENDRU VS LALIT AIRWAYS PRIVATE LIMITED	Sec. 241(1)	7/10/2022	Section 242 fees missed, council sign missed in master index, pgs not clear 55,56,58,162 to 164, pgs missed 167, 238,remove index after pg no 213 and make it continue, paste welfare and court fees in blank space on vakaltnama, master index missed in 1st volume	ANKUR
275	29/09/2022	Company Petition (Companies Act)	710102079762022		SILVERSKILLS PRIVATE LIMITED VS LALIT AIRWAYS PRIVATE LIMITED	Sub-Section (1) of Section 66.	7/10/2022	Section 52 fees missed,roc advance service missed, kindly mentioned roc as a respondent in hard copy and technically also	Sarfaraz Karim
276	27/09/2022	Company Petition IB (IBC)	710102079202022		INFINITY INTERIORS PRIVATE LIMITED VS ESPIRE RESORTS PRIVATE LIMITED	IBC Under Sec 9	7/10/2022	pagE:22-38, 63-64, 100-101, 217-218, not clear, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama), etc	Vikas Mehta
277	5/9/2022	Company Appeal(Companies Act)	710102072332022		INFINITY INTERIORS PRIVATE LIMITED VS ESPIRE RESORTS PRIVATE LIMITED	Sec 252 (3)	7/10/2022	Pgs not clear 26	Bhupendra
278	27/09/2022	Company Petition IB (IBC)	710102079262022		VIJAY JAIN AND ORS VS LAXMI FOILS PRIVATE LIMITED	IBC under Sec 7	7/10/2022	page:204-212 not clear, etc	Ashish Verma

279	6/10/2022	Intervention Petition (IBC)	710102081852022		ARYAVIR BUILD CONE PRIVATE LIMITED VS INCOME TAX DEPARTMENT	Rule 11 of NCLT, 2016	7/10/2022	section wrong and court fee missing	Mani Bhushan Sinha
280	28/09/2022	Company Petition IB (IBC)	710102079452022		SWASTIK ARMAAN STEELS PRIVATE LIMITED VS FOOD & BIOTECH ENGINEERS INDIA PRIVATE LIMITED	IBC Under Sec 9	7/10/2022	page:50 double numbering	ANUP KUMAR
281	14/09/2022	Company Petition IB (IBC)	710102075282022		SARITA AGARWAL VS PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	7/10/2022	, court has been misplaced (paste on blanks side of vakalatma), true copy sign missed on every pages of annexure, etc, contact to registry for single home buyer and please previous document delete	SAMIR SAGAR


DALIP LAMBA
 ASSISTANT REGISTRAR
 NATIONAL COMPANY LAW TRIBUNAL
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